

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3122.  
TO BE ANSWERED ON MONDAY, THE 5<sup>TH</sup> DECEMBER, 2016.**

**FDI PROJECTS**

**3122. SHRI NIMMALA KRISTAPPA:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether projects have come up as per the agreements made with various States under the sanctioned Foreign Direct Investment (FDI);
- (b) if so, the details thereof along with the reasons for delay, if any, in starting the projects, project-wise;
- (c) whether the actual FDI inflow is less than the anticipated/sanctioned FDI during the last three years; and
- (d) if so, the details thereof and the reasons therefor?

**ANSWER**

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
OF THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRIMATI NIRMALA SITHARAMAN)**

- (a) & (b): No such information is centrally maintained.
- (c) & (d): Government of India has put in place a liberal and investor friendly FDI policy. FDI inflows depend on a host of factors such as FDI policy, availability of natural resource, market size, infrastructure, political and general investment climate as well as macro-economic stability and investment decision of foreign investors. Further, the FDI inflow reported in the country during the last three years has been increasing as per the following details:

Sl. No.	Financial Year	FDI inflow (Amount in US\$ billion)
1	2013-14	36.05
2	2014-15	45.15
3	2015-16	55.46

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